

[English]

Clearance of Forest Area in Andhra Pradesh for Irrigation Project

5921. SHRI A.J.V.B. MAHESWARA RAO :
SHRI V. SOBHANADREE-SWARA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether Union Government have considered the eight proposals sent by the State Government of Andhra Pradesh seeking clearance of certain forest areas involving Nagarjuna Sugar Project Left Canal Irrigation System; and

(b) the action taken by Union Government thereon and details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) Some essential details have not been provided in the proposals and these have therefore been sought from the State Government. The reply of the State Government is still awaited.

[Translation]

Medical Facilities to Employees of Bharat Electronics Ltd.

5922. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Harma Radar can be manufactured in the Bharat Electronics Ltd., Sahibabad;

(b) if so, whether it is also a fact that medical facilities for the officials working in this industry are lacking; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) IRMA (Not HARMA) Radar is being manufactured in BEL, Ghaziabad.

(b) No, Sir.

(c) Does not arise.

Murder of SC/ST Persons

5923. SHRI R.P. SUMAN : Will the Minister of WELFARE be pleased to state :

(a) the number of Scheduled Caste and Scheduled Tribe persons murdered, State-wise, in communal riots during the year 1985;

(b) whether it is a fact that incidents of murder have increased in various parts of the country and the number of Scheduled Caste and Scheduled Tribe persons murdered in these incidents is comparatively more; and

(c) if so, whether Government are considering to enact any legislation to check such heinous crimes effectively and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). A statement is given below.

Statement

The Government of India do not maintain the data relating to murder of Scheduled Castes and Scheduled Tribes in communal incidents. It, however, collects data on crimes against Scheduled Castes and Scheduled Tribes committed by non-Scheduled Castes and non-Scheduled Tribes from the States and Union Territories. This data includes the number of cases of murder of Scheduled Castes and Scheduled Tribes. The State-wise details of such cases of murder for the year 1985 are given in the table below—